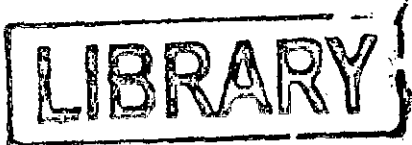


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET



COURT NO. : 1
10.07.2020
O.A./350/1319/2018

CHITTESWAR SAMANTA
-V/S-
M/O DEFENCE

ITEM NO:1
FOR APPLICANTS(S) Adv. : Mr. K.Sarkar
FOR RESPONDENTS(S) Adv.: Mr. S.Paul

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for both the parties.</p> <p>As desired by Ld. Counsels for both the sides, the O.A. is disposed of as infructuous.</p> <p>No costs.</p> <div><div></div><div>(DR. NANDITA CHATTERJEE) MEMBER(A)</div></div> <div><div></div><div>(BIDISHA BANERJEE) MEMBER (J)</div></div> <p>RK</p>